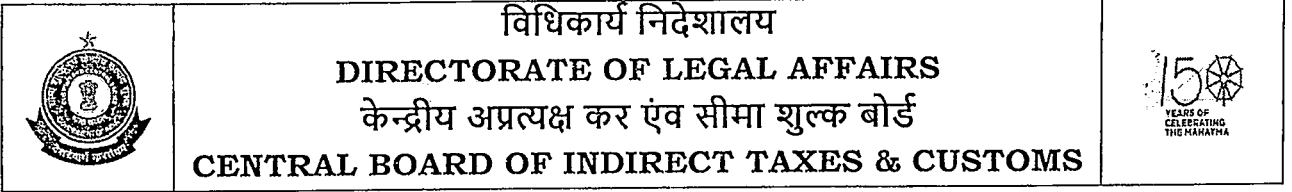


(86)



फ़ाइल संख्या : 1080/54/DLA/SC/2021/ 177 - 179

दिनांक : 02.02.2021

To

All Principal Chief Commissioners
All Chief Commissioners
All Principal Director Generals
All Director Generals

Sirs/Madams,

Subject: Mandatory e-filing of appeals/writ petitions by the Government - reg.

Please refer to the DO No. 2419748/Member (Legal)/2021 dated 02.12.2021 (copy enclosed) of Member (Legal) regarding mandatory e - filing of all Appeals and Writ Petitions by the Government before the Hon'ble Supreme Court and the Hon'ble High Courts effective from 01.01.2022.

2. Further, in the meeting held on 21.12.2021 (copy of minutes enclosed), it was advised to liaison with the Registry of the jurisdictional High Courts, in implementing the directions of the Hon'ble Supreme Court in filing appeals electronically with effect from 01.01.2022.

3. In this context I am directed to request you to ensure that the aforesaid instructions are strictly complied with.

Encl: As above

Yours faithfully,



(Mahendra Ranga)
Principal Commissioner

Copy to -

1. Sr. P.S. to the Member (Legal), CBIC, North Block.
2. The Commissioner (Legal), CBIC, 5th Floor, Hudco Vishala Building, R.K. Puram, New Delhi - 110066.
3. The Joint Secretary (Review), CBIC, 4th Floor, Hudco Vishala Building, R.K. Puram, New Delhi - 110066.

Principal Commissioner

3/2/2021
8/2/2021